

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/994 /2005-996 /2005 - CU[DB]

Date 25/09/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To : 1. M/S SIGMA ELECTRONICS
2. SAGAR ELECTRONICS
3. VASUDEV MOOLRAJANI
BAGGA BUILDING / 94, KANWAR NAGAR,
CHANDI KI TAKSAL, JAIPUR-302002.

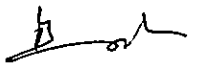
M/S SIGMA ELECTRONICS

Appellant

THE COMMISSIONER OF CUSTOMS, JAIPUR

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. C/351-353/08-CUS. DATED 19.09.08
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

THE COMMISSIONER OF CUSTOMS, JAIPUR

NCRB, STATUE CIRCLE, C-SCHEME, JAIPUR

2. Adv. / Consult MR. V R SETHI, ADV.

401, SATYAM CINEMA BLDG.

RANJEET NAGAR, NEW DELHI.

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar. (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

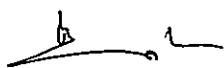
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1.

15 Office Copy

16 Guard file


Assistant Registrar
(Customs Appeal Branch)

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, COURT No.I
NEW DELHI**

Customs Appeal Nos.994-996/2005-Cust(Br)

Date of Hearing: 19.9.2008

M/s Sigma Electronics & Others

Appellant
(Rep. by none)

Vs

CC, Jaipur

Respondent
(Rep. by Shri Vijay Kumar, DR)

Coram: Hon'ble Mr. Justice S.N. Jha, President
Hon'ble Mr. M. Veeraiyan, Member(Technical)

Final ORDER No. C/351 to 352/08

Per Justice S.N. Jha:

When the case was called, none appeared on behalf of the appellants. There is no request for adjournment. The appeals are dismissed in default.

(Order dictated and pronounced in the open Court).

(Justice S.N. JHA)
President
/

(M. Veeraiyan)
Member(Technical)

MPS*